## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP No. 74/241-242/NCLT/AHM/2017

Coram:

Present: Hon'ble Ms. MANORAMA KUMARI MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>06.10.2017</u>

Name of the Company:

Altaf Mohmadhabib Sareshwala & Ors

V/s.

M. H Valves Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 241, 242 of the Companies Act, 2013

1. Bannewaya por Mella

2. Jigar J. Patel in behalf

Handlik Mehta

Pin

## <u>ORDER</u>

Learned Advocate Mr. B.M. Mangukiya present for Petitioner. Learned Advocate Mr. Jigar Patel i/b Learned Advocate Mr. Hardik Mehta present for Respondent.

At request of Learned Counsel for Respondent the case is adjourned to which the Learned Counsel appearing for petitioner has no objection.

Additional documents are filed by the petitioner in showing that they are the shareholders of the company.

List the matter on 06.11.2017.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 6th day of October, 2017.